

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 214/TT/2012

Date: 16.9.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for assets under Sasan UMPP Transmission System in Western Region for tariff block 2009-14

Sir,

In continuation of the Commission's earlier letter dated 19.8.2013, seeking certain information by 20.9.2013 (copy enclosed), I request you to furnish the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 30.9.2013:-

- (i) Form-13 in respect of Asset-IV: Upgradation of existing Bina-Gwalior Ckt. 2 TL at 765 kV level along with associated bays at Bina S/S and Gwalior S/S;
- (ii) Documents in support of interest rate and repayment schedule for Proposed Loan deployed for Asset-III B: 400 kV D/C Bina-Bina (MPPTCL) Ckt. 4 TL along with associated bays at Bina (MPPTCL) S/S.

Yours faithfully,

(P. K. Sinha)
Assistant Chief (Legal)